

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 06
(IB)-2580(PB)/2019

IN THE MATTER OF:

M/s. Stellar Corporation

.... Applicant/petitioner

v.

M/s. Sumanglam Impex Pvt. Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 04.11.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

Mr. Hitesh Sachar & Ms. Namita Jose with
Mr. Pervinder, Adv

For the Respondent

Ms. Henna George, Proxy counsel

ORDER

CA-2360(PB)/2019:-

Notice of the application be issued to the non-applicant-respondent for 20.11.2019.

Process dasti as well as speed post/registered post/email.

List the matter on 20.11.2019.

Sdt-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sdt-

(DR. DEEPTI MUKESH)
MEMBER(JUDICIAL)